

[Print](#)**Defective Case Register from 2026-03-31 to 2026-03-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MSA/13361/2026	LINGARAJ SARANGI	2026-03-31	Question of Maintainability.
2	D-WP(C)/12921/2026	SOURAV SUMAN BHUYAN	2026-03-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the deponent in affidavit not tally with C.T.2. page nos.23 to 26 37 and 44 are not neat and legible.3page no. 92 not found as per index
3	D-WP(C)/13436/2026	SAMARENDRA KUMAR MOHANTY	2026-03-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-RSA/13320/2026	BIBEKANANDA BEHERA	2026-03-31	Not properly addressed in the I.As
5	D-ABLAPL/9595/2026	BISWA CHANDAN MOHANTY	2026-03-31	Para No. 3 repeated twice.Paragraph Not furnished in Declaration.
6	D-CONTC/11392/2026	PRADEEP KUMAR DAS	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-CRLMP/8285/2026	KSHIROD KUMAR ROUT	2026-03-31	1. Synopsis and Date chart not furnished in Index
8	D-ABLAPL/9576/2026	ARUN KUMAR BUDHIA	2026-03-31	The details of Victim/Informant mentioned in Annexures need not be disclosed and kept closed cover.
9	D-CRLMP/8428/2026	SUSANTA KUMAR BARAL	2026-03-31	1. Page no.10 not attested
10	D-CRLMC/8952/2026	GAJENDRANATH ROUT	2026-03-31	.Subject Code Not Furnished .
11	D-CRLMC/8953/2026	SURESH CHANDRA PRADHAN	2026-03-31	1. Copy of F.I.R.disclosing the Victim/Informant be kept in cover. 2..Subject Code incorrectly Mentioned
12	D-WP(C)/12801/2026	SAMEER KUMAR DAS	2026-03-31	I.A.Petition not properly page marked
13	D-CRLMC/8957/2026	JITENDRA KUMAR BEHERA	2026-03-31	1. C.Copy of F.I.R. and Charge sheet to be filed.2. Paragraph no. not correctly furnished in I.A.
14	D-CRLMC/8994/2026	SUCHISMITA DASH	2026-03-31	1.No. of F.I.R. under Annexure-1 does not tally with petition.2.C.Copy of F.I.R. to be filed.
15	D-CRLMC/9317/2026	RATIKANTA MOHAPATRA	2026-03-31	1. Paragraph no. not correctly furnished in the petition.
16	D-RVWPET/13916/2026	JAYANTA KUMAR KHANDAYATRAY,A.S.C	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1.c. copy of impugned order not filed. i) Page mark not properly. ii) Put up for SR after removal of defect
17	D-WP(C)/12934/2026	ARUN KUMAR PATRA	2026-03-31	Dist. not mentioned address of of op.1.
18	D-WP(C)/13748/2026	RAMAKRISHNA BISOI	2026-03-31	Page no.21 not correct in file.
19	D-CRLMC/8962/2026	SOUBHAGYA KUMAR DASH	2026-03-31	1. Copy of F.I.R.disclosing the name of Victim/Informant be kept in cover.
20	D-WP(C)/12864/2026	SUBHENDU KAR	2026-03-31	Page nos. 27 and 33 not neat.
21	D-WP(C)/11818/2026	SASHIBHUSAN DAS	2026-03-31	Annexures not available as per index
22	D-RSA/12212/2026	SASWATI SOUMYA SAHU	2026-03-31	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.4195/-Payable, Paid Rs.12/-only,Claiming for exemption being L.I.Group. Income Certificate not Filed 2.Valuation be correctly stated and C.Fee Payable be furnished in the Memo. of Appeal.
23	D-WP(C)/12924/2026	SOURAV SUMAN BHUYAN	2026-03-31	1. Age of the deponent in both affidavits not tally with C.T.2. Most of the pages in annex.14 are blank. 3. page nos. 21 24 and 30 are not neat.
24	D-BLAPL/9356/2026	SURYAKANTA DWIBEDI	2026-03-31	1.Name of Informant/Victim need not be Disclosed in connection with Annex-1 and page no -19 and kept in closed cover. 2 Paragraphs not correctly mentioned in declaration.
25	D-WP(C)/12908/2026	ABHISHEK DASH	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-CRLMC/8963/2026	SOUBHAGYA KUMAR DASH	2026-03-31	1. Copy of F.I.R.disclosing the name of Victim/Informant be kept in cover.
27	D-WP(C)/13965/2026	SIDHANT DWIBEDI	2026-03-31	1.Name of Informant/Victim need not be Disclosed in connection with Annex-1 and page no -19 and kept in closed cover. 2 Paragraphs not correctly mentioned in declaration.
28	D-CRLMP/9319/2026	GOPAL CHARAN MOHANTY	2026-03-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-WP(C)/12891/2026	PRAVAT KUMAR MOHANTY	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-CONTC/11351/2026	RAJENDRA NARAYAN ROUT	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. WP(C) case number not correctly furnished in 2nd line of the page No.4.
31	D-CRLREV/9283/2026	TAPAN MISHRA	2026-03-31	1.Period of Delay 940 days delay,Limitation petition not filed. 1 Being aggrieved not mentioned in petition. 2 Good ground not mentioned.3 Pages No- 20 21 and 22 not legible 3 . CRLMC mentioned instead of CRLREV in I.A.-374/ 2026
32	D-CONTC/12137/2026	MISS RESHMA BEHERA	2026-03-31	NOT PROPERLY ADDRESS TO THE HONBLE COURT
33	D-CRLMC/8975/2026	BISWARANJAN DALAI	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WA/12565/2026	SAROJ KUMAR JEE,A.G.A	2026-03-31	Age of the appellant no. 4 not furnished.
35	D-BLAPL/9602/2026	DIBYA JYOTI SAHOO	2026-03-31	1. 2(a)CC case No. mentioned in the Cause Title and Petition does not tally with that of Rejection order
36	D-CRLMC/9501/2026	PRABIN DAS	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-CRLMP/8369/2026	JITENDRA SAMANTARAY	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. SYNOPSIS AND DATE CHART NOT FURNISHED 2. IN AFFIDAVIT (PAGE NO. 7 SL.NO.04) BE CORRECTED
38	D-WP(C)/12771/2026	ABHILASH MISHRA	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the affidavit.Page 19 22 24 not found.
39	D-CRLMP/8568/2026	JANMEJAYA KATIKIA	2026-03-31	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid. 2. Necessary correction be made on Index and body of the petition.
40	D-WP(C)/12753/2026	BHASKAR CHANDRA PANDA	2026-03-31	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.
41	D-WP(C)/12759/2026	RUDRA NARAYAN PARIJA	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no-4 affidavit in the I.A not correctly mentioned.
42	D-ABLAPL/9439/2026	AMITAV TRIPATHY	2026-03-31	. F.I.R copy be kept on sealed cover.

43	D-WP(C)/12772/2026	SANGRAM KESHARI MISHRA	2026-03-31	.Receipt Showing Serv.copy To cg not Filed.
44	D-WP(C)/12776/2026	SANGRAM KESHARI MISHRA	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To cg not Filed.
45	D-ABLAPL/9509/2026	LALITENDU BHUYAN	2026-03-31	1.Signature of the petitioner at V. nama not tally with that of name furnished in cause title of the application.
46	D-ABLAPL/9480/2026	TRILOCHAN NANDA	2026-03-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for S.R there after
47	D-CRLMP/8387/2026	RAJENDRA KUMAR SAHU	2026-03-31	PAGE NO. 93 NOT LEGIBLE
48	D-WP(C)/12320/2026	MD. GOLAM MADANI	2026-03-31	RPFAM Petition mentioned in Index(sl.no.3), in affidavit and reference certificate appears to be wrong
49	D-CRLMP/8422/2026	BIJAY SWAIN	2026-03-31	1. PAGE NO. 16 NOT LEGIBLE 2. IN ENTIRE PETITION THE NAME OF VICTIM and HER RELATIVES BE REDACTED 3.ANNEXURES and V.NAMA BE KEPT IN CLOSE COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
50	D-CONTC/11120/2026	AMRITA MISHRA	2026-03-31	Synopsis and date chart not filed.
51	D-WP(C)/12634/2026	LAMBODOR ACHARI	2026-03-31	1. Para 5 marked as para 56 and another para is marked as 5. Paragraphs be properly serial numbered and declaration be corrected accordingly. 2..Subject Code incorrectly Mentioned
52	D-BLAPL/9429/2026	JYOTIRMAYA SAHOO	2026-03-31	Hologram of Rs.50/- not affixed in V.nama.
53	D-CONTC/11124/2026	ABHISHEK DASH	2026-03-31	Synopsis and date chart not filed
54	D-WP(C)/13096/2026	ARUN KUMAR DAS	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-WP(C)/12673/2026	SANJAY KUMAR PATRA	2026-03-31	1.Signature of the petitioner at V. nama not tally with that of name furnished in cause title of the application.
56	D-BLAPL/9498/2026	KABIRAJ PRADHAN	2026-03-31	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
57	D-BLAPL/9468/2026	SARBESWAR SAHOO	2026-03-31	Name and details of Informant/victim mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop.
58	D-EXP/11752/2026	SANJIB MOHANTY	2026-03-31	Paging sequence not proper.

59	D-WP(C)/12550/2026	DHANANJAYA MUND	2026-03-31	1.The name and age of the petitioner and the name of his father as mentioned in Cause Title do not tally with that of Affidavit as well as his signature and address in V>Nama.
60	D-WP(C)/13332/2026	DEEPAK RANJAN SUNDARAY	2026-03-31	1.CRLMC mentioned instead of WP(C) an affidavit Serial no-5
61	D-EXP/11751/2026	SANJIB MOHANTY	2026-03-31	Paging sequence not proper.
62	D-WP(C)/13032/2026	RAMANI KANTA PATTANAIK	2026-03-31	1. A. Fee of Rs.2.25 be paid on Ann.1.
63	D-WP(C)/13025/2026	RAMA CHANDRA JENA	2026-03-31	1. Relation of Pet. No. 9 to 13 not correctly mentioned in CT. 2. Ann. 6 to 8 not marked.
64	D-WP(C)/12939/2026	GANESH PRASAD SAMAL	2026-03-31	1. Date of agreement to sale property under Annexure-2 does not tally with Index and para-5 of the petition.
65	D-ABLAPL/9224/2026	MANAS KUMAR CHAND	2026-03-31	1. Para 6 missing in petition.
66	D-ABLAPL/9502/2026	BIBHUTI KESHARI BISWAL	2026-03-31	1. P.S. case No. mentioned in Cause Title does not tally with that of prayer portion. 2. C.T. case No. mentioned at first para of the petition is not correctly furnished.
67	D-WP(C)/13903/2026	KUNAL KUMAR SWAIN	2026-03-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
68	D-WP(C)/13785/2026	PRASANTA KUMAR SAHOO	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-FAO/13598/2026	DILLIP KUMAR MOHAPATRA	2026-03-31	Period of Delay 2318 days 2.annex-1 4 not clear
70	D-WP(C)/12641/2026	BIBHUTI BHUSAN PATTANAYAK	2026-03-31	1. Name of father of O.P. not mentioned in CT
71	D-FAO/13601/2026	DILLIP KUMAR MOHAPATRA	2026-03-31	annex-1 to 7 not properly visible
72	D-FAO/13635/2026	SAMEER KUMAR DAS	2026-03-31	annex-1 to 21 not clearly visible, further SR after filling of c copy, annex-25 not clear
73	D-WP(C)/13590/2026	AMIT PRASAD BOSE	2026-03-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
74	D-WP(C)/12660/2026	PRATYUSHA NAIDU	2026-03-31	1. Sub Para Under para 5 not properly serial numbered.
75	D-RPFAM/13991/2026	PRASANNA KUMAR MISHRA	2026-03-31	good ground not furnished
76	D-ABLAPL/9475/2026	JYOTIRMAYA SAHOO	2026-03-31	1. F.I.R. in Annexure 1 may be kept in sealed cover
77	D-CRLA/8930/2026	MANAS KUMAR CHAND	2026-03-31	Status of appellant not furnished 1-The name of trial court judge wrongly furnished in being aggrieved para, 2-The names of the relatives of informant

				mentioned in some pages of Annexure-1 need not be disclosed and be kept in sealed cover
78	D-WP(C)/12952/2026	MANORANJAN PADHY	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit not correctly furnished in the cause title.
79	D-WP(C)/13431/2026	SUBASH CHANDRA PUSPALAKA	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
80	D-WP(C)/12794/2026	PRIYANKA BEHERA	2026-03-31	Page 14 not legible
81	D-CRLMC/8900/2026	MANAS KUMAR CHAND	2026-03-31	1. Annexure number not correctly furnished in page no.13. 2.Copy of the Charge sheet to be filed
82	D-BLAPL/9546/2026	SURYAKANTA DWIBEDI	2026-03-31	1. P.S. case No. mentioned in the Cause Title and petition does not tally with that of Rejection order
83	D-WP(C)/13028/2026	RAMA CHANDRA JENA	2026-03-31	1. Occupation of Deponent not mentioned.
84	D-WP(C)/11536/2026	RADHARAMAN DAS NAYAK	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code incorrectly Mentioned
85	D-RPFAM/13403/2026	BISHNU PRASAD PRADHAN	2026-03-31	put up for SR after redacting the names of petitioner, op and mother of minor op from the entire petition , AD slip, synopsis, date chart, index , affidavit and IA, v nama
86	D-CRLMP/7977/2026	ANIRUDHA DAS	2026-03-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WA/13002/2026	BAMADEV BARAL	2026-03-31	1.Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be filed 3. i) wp (c) no. wrongly mention in synopsis, appeal memo and I.A. ii) Legible copy of page no. 70 72 TO 74 76 TO 87 are to be filed.
88	D-RPFAM/13478/2026	MITHUN DAS	2026-03-31	page -12 14 not visible
89	D-WA/12610/2026	ADYASIDHI MISHRA	2026-03-31	1. Period of Delay 27 days delay. i) Respondent no. 5 in appeal memo not a party in wp (c) ii) Petitioner no. 3 and op. no. 2 6 7 8 9 in wp (c) are not made a party in appeal memo.iii) Date of order wrongly mention in Index at sl no. 5. iv) wp (c) no. wrongly mention in being aggrieved and prayer.

90	D-BLAPL/9472/2026	KISHORE KUMAR SAHOO	2026-03-31	1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 2.Page No. 11-12 not legible.
91	D-WP(C)/13293/2026	BISWAMBAR MOHANTY	2026-03-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit not correctly furnished.
92	D-CMAPL/13917/2026	HEMANTA KUMAR ROUT	2026-03-31	1.C. copy of impugned order not filed i) Para no. not correctly furnished in declaration of I.A. II) Put up for SR after filing of c. coy of impugned order and removal of defect.
93	D-BLAPL/9486/2026	SAROJ KUMAR PADHY	2026-03-31	The details of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
94	D-CONTC/11288/2026	SHASHANKA SHEKHAR PATRA	2026-03-31	1. Name of the petitioner not correctly furnished in Index.
95	D-CRLA/8949/2026	BIGYAN KUMAR SHARMA, (SR. ADV.)	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Receipt showing copy on A.G. Not served on Vig.. 2. Index not properly paginated.3. Being aggrieved not mentioned in the petition ,grounds not alphabetically mentioned and not proper format.4. petitioner nos. 4 and 5 being dead, have been made parties.
96	D-RSA/12531/2026	PRASANNA KUMAR RATH (1)	2026-03-31	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.750/- Payable,Not Paid. Put up for further S.R after Payment of C.Fee and rectification for computing the period of limitation
97	D-CRLA/8945/2026	ANSHUMAN PANDA	2026-03-31	copy of FIR, vide annex.1 disclosing the name of informant be kept in cover
98	D-BLAPL/9582/2026	ACHYUTANANDA PATTANAIK	2026-03-31	1.Page No. 11-12 not legible. 2.Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
99	D-LAA/13510/2026	BICHITRA NARAYANA SATAPATHY	2026-03-31	C.Fee Payable be corrected
100	D-BLAPL/8590/2026	SOUMYA RANJAN DAS	2026-03-31	C.T. case No. 18/2023 corresponding to T.R. case No. 18/2023 mentioned in para-1 of the petition. But, supporting document of T.R.case has not been provided.
101	D-WP(C)/12930/2026	KIRTAN BADHEI	2026-03-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Authorization for another petitioner not furnished in the affidavit.

102	D-BLAPL/8473/2026	SAPAN KUMAR LENKA	2026-03-31	1. Name of pending court mentioned in CT not correct. 2. Ann.1 not attested. 3. A. Fee of Rs.2.20 not paid on Ann.2. 4. .Subject Code incorrectly Mentioned
103	D-LAA/13511/2026	BICHITRA NARAYANA SATAPATHY	2026-03-31	C.Fee Payable be corrected
104	D-WP(C)/12922/2026	SOURAV SUMAN BHUYAN	2026-03-31	1. Age of the deponent in affidavit not tally with C.T.2. page nos. 71 and 72 not neat and legible

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 31-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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